IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIBUR BENCH, JAIPUR.

OA 28/2003

DATE OF ORDER : 4:2:2003

Atar Singh son of Shri Dharam Singh, aged about 56 years. Assistant Engineer (Dismissed), Department of Telecom, presently residing at B-104, Nand Puri, Hawa Sarak, Jaipur.

... Applicant:

- Union of India through Secretary, Ministry of Tele communication, Department of Telecommunication, New Delhi:
- Telecom., Department of Telecommunication, Government of India, New Delhi through its Member Services, West Block-1, Wing 2, Ground Floor, R.K. Puram, New Delhi
- Chief General Manager (Maintenance), Northern Telecom 3.7 Region, New Delhi

... Respondents.

Mr. (Dr.) V.S. Nain, Counsel for the applicant:

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative) Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

The learned counsel for the applicant prays for withdrawing the OA in order to enable him to file a duly constituted fresh OA. Prayer granted. The OA is dismissed as withdrawn.

(H.O. GUPTA) MEMBER (A)

MEMBER (J)